

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) :** (a) Yes, Sir.

(b) Deployment of 500 Home Guards is sanctioned for traffic duty. They are paid honorarium at the rate of Rs. 15/- per 8 hour duty. They are also paid a conveyance allowance of Re. 1/- when called for duty and Re. 1/- as washing allowance, if they are called for duty on more than 3 occasions, during a months.

Traffic wardens are members of the public who volunteer their services. They are not paid any remuneration.

(c) and (d). The school children are imparted traffic training through the institution of Road Safety Patrol. College students assist the Traffic Police under the National Service Scheme.

**Renewal of lease deeds for houses for allotment to Defence Officers**

9536. SHRI L. BALARAMAN : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 7838 on 24 April 1978 regarding houses on lease for allotment to Defence Officers and state :

(a) whether it is a fact that many lease deeds were renewed as late as six months after expiry of the first lease through the house owners gave their willingness nearly two months in advance ;

(b) if so, the reasons for the delay in executing the renewal of lease deeds in time and the remedial steps taken to overcome such delays in future ;

(c) whether many of the house owners have not been paid licence fees for many months for the last nearly one year ; and

(d) if so, the steps taken to pay the licence fee to them immediately to avoid the hardships of the house owners?

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH) :** (a) and (b). There has been delay of over six months in the renewal of lease deeds only in 4 out of 713 post 1976 hirings. This has been mostly due to delay in obtaining administrative sanction and other formalities like carrying out essential repairs, white washing, returning of the Signed copy of the lease deed. etc., by the house owners. Efforts are always made to finalise renewal of lease deeds in such cases at the earliest. There are standing instructions in this regard.

(c) No. Sir.

(d) Does not arise.

**Gun Running Racket Busted In Sultanpuri, Delhi**

9537. SHRI KAMAL NATH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the West District Police of Delhi have busted a gun running racket in Sultanpuri in Delhi ;

(b) if so, the result of the raid ; and

(c) the measures taken to check such activities in other parts of the city ?

**THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) :** (a) and (b). In the month of February, 1987 the West District Police raided a house in Sultanpuri belonging to one Manohar Singh @ Mani Singh. On a search of the premises, one country-made revolver, 7 genuine 12 bore cartridges, 10 refilled 12 bore cartridges